Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 33 of 2013

Dated : 24th September, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Hari Nagar Sugar Mills .... Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant (s) : Mr. H.S. Jaggi
Mr. Amit Chandra (Rep)

Counsel for the Respondent (s) : Mr. P. Ranjan for R-1
Mr. Mohit Kumar Shah &
Mr. Nitikesh Kumar for R-2

ORDER

Heard the learned counsel for the parties.

They are directed to file their respective written submissions on or before 3rd October, 2013 and supply copy thereof on the other side.

Post the matter for reporting compliance on **3rd October, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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